

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 196/TT/2012

Date: 27.9.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission Tariff from DOCO to 31.03.2014 for 15.5 Km Loop in portion of the line section to provide arrangement for evacuating ROJA power out of the LILO of both Ckts of 400 KV D/C Bareilly-Lucknow line under Northern Regional Transmission Strengthening Scheme in NR for tariff block 2009-14 period

Sir,

I am directed to refer to PGCIL's petition mentioned above, and to request you to furnish the following information on affidavit, with an advance copy to the respondents/ beneficiaries, latest by 22.10.2012:-

- (a) The certificate of capital cost certified by the auditors, mentioning the actual date of commercial operation;
- (b) The status of DOCO of other assets under the scope of this transmission scheme.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)